

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that in view of the modification of the current roster as per the communication no.28714/RG dated 02.09.2022 of Worthy Registrar General, the cases listed on 05.09.2022 in the regular cause list are transferred to available Single Benches as mentioned below:-

1. *The cases from Serial No.75 onwards of Single Bench of Hon'ble Mr.Justice Sanjeev Kumar, are transferred to Single Bench headed by Hon'ble Mr.Justice Sanjay Dhar.*
2. *The cases from Sr.No.25 onwards of Single Bench of Hon'ble Mr.Justice Vinod Chatterji Koul are transferred to Single Bench of Hon'ble Mr.Justice Wasim Sadiq Nargal.*
3. *The cases from Sr.No.50 onwards of Single Bench of Hon'ble Mr.Justice Mohan Lal are transferred to Single Bench of Hon'ble Mr.Justice Rahul Bharti.*
4. *The cases from Sr.No.60 onwards of Single Bench of Hon'ble Ms.Justice Moksha Khajuria Kazmi are transferred to Single Bench of Hon'ble Mr.Justice Rajesh Sekhri.*

Note:- All the cases transferred to aforementioned benches shall however exclude *part heard, tied and assigned matters*. *Further*, the transferee cases will be taken up by their lordships through virtual mode from Jammu Wing of the High Court **except** Single Bench of Hon'ble Mr.Justice Wasim Sadiq Nargal.

By order.

Sd/-
Registrar Judicial,
Srinagar.

Dated:- 03.09.2022

Copy to:-

1. *Secretary & Bench Secretary to Hon'ble Mr.Justice Sanjeev Kumar, for information.*
2. *Secretary & Bench Secretary to Hon'ble Mr.Justice Vinod Chatterji, for information*
3. *Secretary & Bench Secretary to Hon'ble Mr.Justice Sanjay Dhar, for information*
4. *Secretary & Bench Secretary to Hon'ble Mr.Justice Mohan Lal, for information*
5. *Secretary & Bench Secretary to Hon'ble Mr.Justice Rahul Bharti, for information*
6. *Secretary & Bench Secretary to Hon'ble Ms.Justice Moksha Khajuria Kazmi, for information*
7. *Secretary & Bench Secretary to Hon'ble Mr.Justice Wasim Sadiq Nargal, for information*
8. *Secretary & Bench Secretary to Hon'ble Mr.Justice Rajesh Sekhri, for information*
9. *Incharge NIC, for uploading the notice on the official website of the Hon'ble High Court.*
10. *Shri Tajamul Hussain, Developer, for necessary action at his end.*
11. *Notice boards.*
12. *Office file.*

Registrar Judicial,
Srinagar

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned Advocates/litigants that on 05-09-2022, the virtual hearing of the cases transferred to the Single Bench of Hon'ble Mr. Justice Sanjay Dhar will take place in the Court Room of Hon'ble Mr. Justice Puneet Gupta.

Likewise, the cases transferred to the Single Bench of Hon'ble Mr. Justice Rahul Bharti will be taken up virtually from the Court Room of Registrar Judicial, Srinagar.

Further, the hearing of the cases transferred to the Single Bench of Hon'ble Mr. Justice Rajesh Sekhri will be taken up virtually in the office chamber of the Registrar Inspection.

However, the Single Bench of Hon'ble Mr. Justice Wasim Sadiq Nargal, being available on 05-09-2022 in the Srinagar Wing, will hear the transferred cases in his lordship's Court Room in the Srinagar Wing.

All the concerned advocate shall approach the concerned Court Room/ Chamber to argue/plead their respective matters through virtual mode.

Sd/-

Dated:- 03-09-2022.

Registrar Judicial,
Srinagar.

Copy to :-

1. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Rahul Bharti.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajesh Sekhri.

...for information.

5. ✓ Incharge NIC, for uploading the notice on the concerned official website and for making necessary arrangements in this regard.
6. Notice boards.
7. Office file.

Registrar Judicial,
Srinagar.

03/09/22

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)**

NOTICE

It is notified for the information of all the concerned that their lordships Hon'ble Mr. Justice Ali Mohammad Magrey & Hon'ble Mr. Justice Mohammad Akram Chowdhary will hold their respective Single Benches on 05th September, 2022 in the first half and thereafter will sit in the Division Bench on the aforesaid date in the 2nd half of the day.

By order.

Dated:- 03.09.2022

Sd/-
Registrar Judicial,
Srinagar.

Copy to:-

1. *Secretary & Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, for information.*
2. *Secretary & Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary, for information.*
3. *Incharge NIC, for uploading the notice on the official website of the Hon'ble High Court.*
4. *Shri Tajamul Hussain, Developer, for necessary action at his end.*
5. *Notice boards.*
6. *Office file.*

Registrar Judicial,
Srinagar

Handwritten signature and date: 03-09-22